

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:3468
ANSWERED ON:15.12.2014
ALLOTMENT OF PETROL PUMPS GAS AGENCIES
Karandlaje Km. Shobha

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol pumps and gas agencies opened/proposed to be opened to war widows/ dependents/disabled soldiers and physically handicapped persons during the last three years and the current year, Oil Marketing Company/ State/ UT-wise;
- (b) the details of the Dealer Selection Boards constituted for the purpose of the selection of such candidates and their final approval during the said period; and
- (c) the details of the policy governing the procedure of their constitution?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) OMCs/State/UT-wise number of Retail Outlets commissioned under Defence (DEF) & Physically Handicapped (PH) Categories is given in Annexure-I and the number of cases where Letter of Intent has been issued is given in Annexure-II. OMCs/State/UT- wise number of LPG Distributorships (Regular & RGGL Vs) commissioned during last three years & current year under Defence Category (DC), Government Personnel (GP), Physically Handicapped (HC) & Combined Category (CC) is given in Annexure-III and the number of cases where Letter of Intent has been issued is given in Annexure-IV.
- (b) Prior to 9th May, 2002, selection of Retail Outlet Dealers and LPG Distributorship was done by the Dealer Selection Boards (DSBs). Thereafter, all the DSBs were dissolved. No such boards are functioning now.
- (c) Does not arise.